

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1207/2020 in CP No.434/241/HDB/2020
NAME OF THE COMPANY	Saptasikhara Trade Links Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Saptasikhara Trade Links Pvt Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No one appeared for the petitioner. No one appeared for the respondent. We direct the parties to complete pleadings within two weeks by exchanging copies thereof inter se. The matter is adjourned to 15.09.2021.

  
**MEMBER  
(TECHNICAL)**

  
**MEMBER  
(JUDICIAL)**

*karim*